

आयकर अपीलीय अधिकरण, हैदराबाद पीठ में
IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "A", HYDERABAD

BEFORE
SHRI RAMA KANTA PANDA, VICE PRESIDENT
&
SHRI K. NARASIMHA CHARY, JUDICIAL MEMBER

आ.अपी.सं / ITA No.	निर्धारण वर्ष / A.Y.	अपीलार्थी / Appellant	प्रत्यर्थी / Respondent
43/Hyd/2008	2005-06	Sri Mohd. Abid Khan, Hyderabad [PAN No. ACQPM0804N]	Income Tax Officer, Ward-7(3), Hyderabad
140/Hyd/2008	2005-06	Income Tax Officer, Ward-7(3), Hyderabad	Sri Mohd. Abid Khan, Hyderabad [PAN No. ACQPM0804N]

निर्धारिती द्वारा/Assessee by: Shri T.N. Reddy, AR
राजस्व द्वारा/Revenue by: Shri KPRR Murthy, DR

सुनवाई की तारीख/Date of hearing: 12/07/2023
घोषणा की तारीख/Pronouncement on: 20/07/2023

आदेश / ORDER

PER BENCH:

Aggrieved by the order(s) passed by the learned Commissioner of Income Tax (Appeals)-VI, Hyderabad ("Ld. CIT(A)"), both assessee and Revenue preferred these appeals for the assessment year 2005-06. For the sake of convenience, we dispose of these appeals by way of this common order.

2. At the outset learned AR submitted at the Bench that they do not wish to press for the instant appeal as the taxpayers herein is availing settlement benefit under the 'Direct Tax Vivad Se Viswas Scheme-2020'. It

is also submitted that the assessee has already been issued Form-4 for the payments made under the said scheme and for which, a copy of the same is also enclosed for ready reference. He further submitted that in order to issue Form-5 i.e., 'order for full and final settlement of tax arrears under the said scheme', by the authorities concerned, the assessee is seeking permission to withdraw the appeal. It is, therefore, pleaded that the appeal of the Revenue in ITA No.140/Hyd/2008 may also be dismissed recording the fact that the taxpayer herein wants to avail settlement benefit under the 'Direct Tax Vivad Se Viswas Scheme-2020' in the entire matter. Learned DR conceded to the request to this limited extent.

3. Recording the said fact, both the appeals are dismissed.

Order pronounced in the open court on this the 20th day of July, 2023.

Sd/-
(RAMA KANTA PANDA)
VICE PRESIDENT

Sd/-
(K. NARASIMHA CHARY)
JUDICIAL MEMBER

Hyderabad,
Dated: 20/07/2023

TNMM

Copy forwarded to:

1. Sri Mohd. Abid Khan, Prop: M/s. Cosmo Road Lines, 15-1-503/Old
Feelkhana, Hyderabad.
2. Income Tax Officer, Ward-7(3), Hyderabad.
3. CIT-VI, Hyderabad.
4. DR, ITAT, Hyderabad.
5. GUARD FILE.

TRUE COPY

ASSISTANT REGISTRAR
ITAT, HYDERABAD